

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2295**  
TO BE ANSWERED ON 15<sup>th</sup> December, 2023

**AREA OF DEFENCE LAND IN CHHATTISGARH**

2295. SHRI SANTOSH PANDEY:

Will the Minister of DEFENCE be pleased to state:

- (a) the total area of the defence lands of the Ministry in Chhattisgarh;
- (b) the details of the said lands, district/block/area-wise (rakba-wise);
- (c) the purpose of use of the said lands;
- (d) whether the defence lands have been transferred to some other institutions/organisations/agencies; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Total area of defence land in the State of Chhattisgarh is 2723.9286 acres. District wise details are as under: -

Sl. No.	District	Area (in acres)
1.	Bilaspur	1485.115
2.	Raipur	112.4146
3.	Bastar	1126.252
4.	Jashpur	0.147
	Total	2723.9286

(c): The defence lands are meant for operational and functional requirements including future use of defence forces & organisations. However, 1012.48 acres of defence land at Chakarbhata in Bilaspur District is surplus to the requirement of Ministry of Defence and same has been offered to the State Government of Chhattisgarh on cost basis.

(d) & (e): Yes, Sir. Defence land has been given for public infrastructure projects in two cases during last 3 years in the state of Chhattisgarh w.e.f. 01.01.2021 as mentioned below: -

- (i) Working permission on 1.59 acres of defence land has been granted to State Government of Chhattisgarh on Equal Value Land (EVL) basis for expansion of Bilaspur (Chakarbhata) Airport.
- (ii) Working permission has been granted to National Highways Authority of India (NHAI) on 2560 Sq.M. of defence land on Cash Compensation basis.

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